



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th October, 2022

NOTICE

Please take notice that the following matter listed on 20.10.2022 in the Court-IV at 03:00 PM will be taken up after rising of Chennai Bench assembled at 03:00 PM.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 (PH)	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan

By order of Hon'ble Chairperson

-Sd/-

Registrar